GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3495 ANSWERED ON:10.12.2009 RESERVATION TO MINORITIES Ponnam Shri Prabhakar

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Government has any proposal to amend the constitution to provide reservation to the minority communities;

(b) if so, the details thereof; and

(c) if not, the alternative, measures being taken by the Government to help the minority communities in the country especially in Andhra Pradesh?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) No, Madam. However, providing reservation to Backward Classes of Muslims minority community within 27% OBC quota is under active consideration of the Government.

(b) Does not arise.

(c) Government is implementing various affirmative schemes viz. Pre-matric scholarship, Post-matric scholarship, Merit-cum-means scholarship for technical and professional courses, Free coaching and allied and Multi-sectoral development programme for minority concentration districts for the five notified minority communities all over the country including Andhra Pradesh.